

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

47.

CP/06(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.05.2024

NAME OF THE PARTIES: Joint And Several Trustee Of The Property Of
Bhupendra Jivrajbhai Surani Through Authorized
Representative Vinod Kr. Kaushik
Vs
JB Global Sourcing (India) Private Limited

SECTION: 241(1) OF THE COMPANIES ACT, 2013.

ORDER

1. None present for the Petitioner. Adv. Mansha Khemka a/w Twinkle Khemka i/b Khemka & Associates, Ld. Counsel for R1 and R2 present.
2. By order of the Bench, list this matter on 08.08.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)